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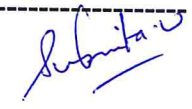


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/ /2015
PETITION NUMBER : TCP/177/16
NAME OF THE PETITIONER(S) : OZHUKIL PADINJARPET ACHUTHANKUTTY SHANTHI & 8
NAME OF THE RESPONDENT(S) : M/s Punarjani Securities Limited & 9 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1	SUSHMITA UDAYASANKAR	COUNSEL FOR THE RESPONDENTS R2 - R11	
2	Vijaya Prashanth . S.	Counsel for the petitioner.	
3	A. G. SATHYA NARAYANA	- do -	

ORDER

Shri S Vijaya Prashanth, representing counsel for petitioner present. Ms Sushmita Udayasankar, counsel for R2 to R11 present. Time extended at their request for submitting arguments. Put up on 06.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)